nt>

Title: Need for following a uniform system in transferring or reopening criminal cases relating to riots.

MR. SPEAKER: Let us not turn everything into zero in this House. There is no 'Zero Hour'. This is an hour, time after the Question Hour.

श्रीमती सुमित्रा महाजन (इन्दौर) : माननीय अध्यक्ष जी, मैं एक बहुत ही महत्वपूर्ण प्रश्न पर सदन का ध्यान आकर्ाित करना चाहती हूं। सबको एक जैसा न्याय मिले, चाहे किसी भी कास्ट के किसी भी रिलीजन के लोग हों, लेकिन सभी को लगे कि हिंदुस्तान में हम सभी को न्याय मिल रहा है। इस दृटि से मैं एक सुझाव सदन के सामने रखना चाहूंगी कि इस देश में कई बार अलग-अलग स्थानों पर, अलग-अलग प्रकार के दंगे होते हैं। जैसे वर्ा 1984 में दिल्ली में दंगा हुआ, उसमें सिख समाज विक्टिमाइज हुआ, प्रभावित हुआ था। वर्ा 1993 में मुम्बई में बम ब्लास्ट हुए, उस समय भी दंगे हुए और विभिन्न प्रकार के लोग उसमें भी प्रभावित हुए थे, ि वक्टिमाइज हुए थे। इसी प्रकार से देश के अलग-अलग भागों में दंगे होते आये हैं।â€¦ (व्यवधान)

श्री रघुनाथ झा (बेतिया) : गुजरात में भी दंगे हुए, उस पर बोलिये।â€¦ (व्यवधान)

श्रीमती सुमित्रा महाजन : गुजरात में भी दंगे हुए हैंâ€¦ (व्यवधान)

MR. SPEAKER: Shrimati Sumitra Mahajan, just a minute. I am trying to address.

Hon. Members, are we bound to accept everybody's statement here? Will the hon. Members have no right to speak their own minds? Are we going to dictate every hon. Member as to what he or she will say? She is an hon. Member of the House. She has her own perception. So long as it is not unparliamentary and so long as I have allowed her, she is entitled to have her say. Similarly, you will also have the right. I request both sides not to interrupt each other. I am making particular appeal to all the hon. leaders with folded hands to please see that the House functions. You make your own observation. Then, that will be recorded. If there are only shouts and counter-shouts, nothing is being recorded. Therefore, I am appealing to you that please co-operate with each other and give some respite to the Chair.

श्रीमती सुमित्रा महाजन : धन्यवाद अध्यक्ष जी।

अध्यक्ष महोदय : हम सबको बोलने का मौका देंगे।

श्रीमती सुमित्रा महाजन : यह भी सही है कि गुजरात में भी दंगे हुए। यह एक अच्छी बात हुई है कि कुछ सम्प्रदाय के लोगों को न्याय दिलाने की दृटि से अभी-अभी केसिज दूसरी जगह ट्रांसफर हुए हैं, केसिज रीओपन करने की बात भी हुई है। यह बात ठीक है। लेकिन मैं चाहूंगी कि इसी प्रकार का सिस्टम, of providing the uniform system of transfer of cases सभी को मिले। इसलिए मैं चाहूंगी कि ऐसे क्रिमिनल केसिज, जो जगह-जगह कई बार ऐसा लगता है... ...(*Interruptions*)

MR. SPEAKER: Shrimati Sumitra Mahajan, but that is a judicial order.

SHRIMATI SUMITRA MAHAJAN : Sir, I am not saying anything about the judicial order. ...(*Interruptions*) I am not quoting judicial order. ...(*Interruptions*) I am not saying anything. ...(*Interruptions*)

MR. SPEAKER: What has happened to you? Have all the cases been decided otherwise? If she makes an observation, what happens to you? How does it affect the merits of the case? The orders of the Supreme Court will be carried out. She is making her observation.

...(*Interruptions*)

MR. SPEAKER: Why should you disturb her? Is she not entitled to have her own views? ...(*Interruptions*)

SHRI MADHUSUDAN MISTRY (SABARKANTHA): I am not disputing that. ...(*Interruptions*)

MR. SPEAKER: Then, why are you interrupting, Shri Mistry?

...(*Interruptions*)

SHRI MADHUSUDAN MISTRY : I was just reminding ...(*Interruptions*)

MR. SPEAKER: You do not have to remind her. She can look after herself as you can look after yourself. A Speaker is there to regulate the proceedings of the House.

...(*Interruptions*)

MR. SPEAKER: Shrimati Sumitra Mahajan, please try to conclude as soon as possible. I have given you a chance.

SHRIMATI SUMITRA MAHAJAN : Mr. Speaker, Sir, thank you very much. I am not referring to any particular case or any judgement. मैं इतना ही कहना चाहती हूं कि यह ठीक बात है, लेकिन इस प्रकार का मौका सभी को मिले।

MR. SPEAKER: Please conclude as there are other hon. Members also who want to speak.

श्रीमती सुमित्रा महाजन : इस दृटि से मैं चाहूंगी कि अलग-अलग स्टेट्स में लोगों को यदि न्याय प्रदान करना है और इस जजमेंट के प्रकाश में कुछ अमेंडमेंट किया जाना आवश्यक हो, तो वह किया जाए।

MR. SPEAKER: Shri Ramji Lal Suman.

...(*Interruptions*)

MR. SPEAKER: I am going according to the list.

...(*Interruptions*)

MR. SPEAKER: I will try and give everybody an opportunity to speak provided you all cooperate with the Chair. There are 39 hon. Members who want to speak today.